

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE.

(UNDER SECTION 14, 15, 17 & 18(1) OF THE  
NATIONAL GREEN TRIBUNAL ACT, 2010)

Application No.35/2015 (WZ)

Mr. Jayesh Shah & Ors.

Applicant (s)

Versus

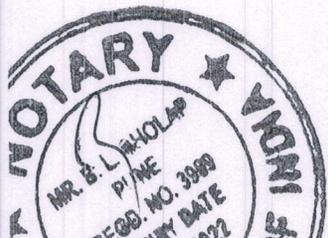
The Chief Executive Officer,  
Lonavla Municipal Council & Ors.

Respondent (s)

AFFIDAVIT

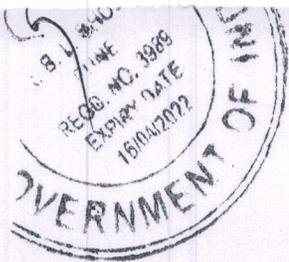
I, Shri Ravi Ramchandra Pawar, Age 40 years, Occ: Service, the Chief Officer of Lonavla Municipal Council, having address at Lonavla, Taluka Maval, District Pune, do hereby state on solemn affirmation, as under :

- 1) I say that the land bearing Gat No.263 admeasuring 3 Hectares 64 Ares at Village Varsoli, Taluka Maval, is the Government land. The Lonavla Municipal Council, by issuing a letter dated 15<sup>th</sup> February, 2008, requested the Collector to allot the land permanently for the purposes of establishing MSW Plant. The Collector had submitted



a proposal to the Divisional Commissioner on 21<sup>st</sup> January, 2014 and the Divisional Commissioner, in pursuance of the same, had submitted a proposal to the Revenue & Forest Department, Mantralaya on 20<sup>th</sup> October, 2014.

- 2) I say that, in an Order passed by the Hon'ble High Court in PIL No.93/2007, the Lonavla Municipal Council was directed to submit a fresh proposal to the Government. Accordingly, the Lonavla Municipal Council had submitted a proposal on 19<sup>th</sup> March, 2015. The Collector, in pursuance of the same, had submitted a fresh proposal to the Divisional Commissioner on 31<sup>st</sup> March, 2015. The Divisional Commissioner, by passing the Order on 26<sup>th</sup> May, 2015, directed the Collector to give advance possession of the said land to the Lonavla Municipal Council.
- 3) The Collector, on 30<sup>th</sup> May, 2015, had asked the Lonavla Municipal Council to deposit an amount of Rs.6,69,76,000/- with the Government Treasury for the purpose of giving advance possession. The Lonavla Municipal Council deposited the entire amount with the State Treasury. Accordingly, the Collector had executed a Lease Deed on 13<sup>th</sup> January, 2017 in favour of the Lonavla Municipal Council.



- 4) I say that the Collector, Pune, by Order No.24/2017 dated 6<sup>th</sup> January, 2017, accorded sanction for expenditure of money for erection of MSW Plant at Varsoli. The State of Maharashtra, through Urban Development Ministry, in its first High Power Committee meeting held under Swatch Bharat Mission dated 22<sup>nd</sup> March, 2016, accorded approval to the proposed DPR of Lonavla for erection of Solid Waste Management Project.

Chief Officer  
Lonavla Municipal Council

- 5) Thereafter, the Lonavla Municipal Council, through the process of tendering, has erected a MSW Plant at Varsoli. The same is also commissioned and in operation, since 05/10/2018. The total MSW generation of the Lonavla City is about 40 MT per day. Out of which, 18 MT is wet waste and the balance is dry waste. In Varsoli Plant, a Segregator has been erected, which segregates. At that site, the wet waste of 5 MT is treated through a Biogas Plant. The gas generated from the same is used for lighting. Out of which, 2 MT is treated by Pit Composting Plants with culture.
- 6) For the dry waste, the recycled material is picked up through the process of rag pickers. Moreover, for inert material, area is designated for landfill. At that site, there was a legacy waste of 144000 MT. Out of the same, 45000 MT of the waste has been treated. The remainder is in process. Within a period of about three to six months, the same shall also be treated.

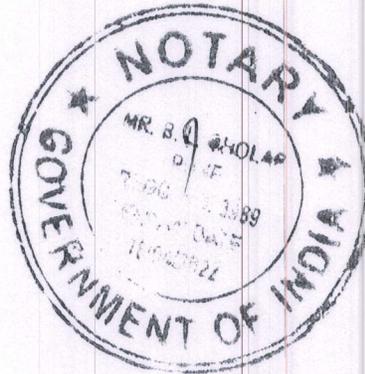
Whatever has been stated hereinabove is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at Pune on this 16<sup>th</sup> day of October, 2020.

*[Handwritten Signature]*  
16.10.2020

**AFFIANT**  
**Chief Officer**  
**Lonavla Municipal Council**

I know the Affiant

Advocate



**BEFORE ME**

*[Handwritten Signature]*

**MR. B. L. GHOLAP**  
**NOTARY, GOVT. OF INDIA**  
**PUNE**

Noted and Registered  
at Serial Number *562/2020*  
Date: **16 OCT 2020**

